

tions) I don't mind. That means I am objective. Therefore, I would like to know in view of the then experts' recommendation whether the rebuilding would be done by shifting the semi-conductor complex to Tambaram near Madras,

PROF. M. G. K. MENON: I would like to give a categorical answer that there is no intention of shifting the semi-conductor complex. A basic decision was taken long ago to set it up at Chandigarh; and it was set up there. It was a first rate facility. There was this unfortunate accident. The present Government has taken a decision to reconstruct it. Reconstruction work has started. But apart from the area and facilities damaged by the fire, the semi-conductor complex has a lot of other facilities and infrastructure the honourable Member may like to go to visit these things which are existing there and which are functional and important for the future of this undertaking.

PROF. CHANDRESH P. THAKUR: This question leads to some wider issue-. The Prime Minister is here. So I am taking advantage of his presence to ask whether this Government functions by consensus. So far as the industrial policy is concerned, there is a lack of consensus. Within the ruling party and to the extent that this question relates to a unit in the industry, particularly in an industry which is in the priority sector, the microelectronics industry, and it has to be a public sector company, in view of the fact that there is a total confusion with regard to the state of the industrial policy...

MR. CHAIRMAN: Put a supplementary, a question that arises out of the main question.

PROF. CHANDRESH P. THAKUR: This is the background. I am trying to ask a question. Will the Government clarify its position with regard to the electronics policy in this country and as a result, the fate of this conductor unit? Secondly, will the Government clarify that the pub-

lic sector will continue to remain a dominant segment of the industrial policy in this country? With reference to Prof. Subramanian Swamy's question, in view of the fact that the Government is not able to control the Punjab situation, there is a grave risk that this second unit which is critical to the microelectronic industry may be subjected to all kinds of sabotage. So, will the Government consider shifting to a more secure place?

AN HON. MEMBER: The Bihar?...  
(Interruptions) . . .

MR. CHAIRMAN: Because of the disturbed conditions in Punjab, would you like to shift it elsewhere? That is his question.

PROF. M. G. K. MENON: The question has been answered already. Sir, when I said that the Semi-conductor complex is under reconstruction as a state-of-art facility and will not be shifted from Chandigarh. Also apart from the Semi-Conductor Complex there are many other facilities in Punjab in areas of high technology; these are functioning and there has been no problem with them as such. And, Sir, this is a major industrial unit on which we have invested significantly. It has been functioned and got off to a good start. There is no indication that there was any sabotage. Such accidents can happen anywhere else in the facility reconstructed and upgraded this where it is. It is a Unit in the public sector as it is a unique national strategic facility.

MR. CHAIRMAN: Shri Viren J. Shah.

SHRI VIREN J. SHAH: Sir the semi-conductor industry has become now a multi-billion-dollar industry, not multi-million, but multi-billion, industry and during the last ten years or so, several countries of South Asia, whether it is a Hong Kong or Taiwan or Malaysia or Indonesia or Singapore, have tremendously benefited by it in uplifting their economy and also in

earning a great amount of foreign exchange. Is there any proposal because the honourable Minister has said in an earlier reply— to have apart from this Complex, another one? I would like to know whether they have any desire to set up another one. What are the plans to develop the semi-conductor industry within the shortest time in such a manner that this country also can benefit economically and also can acquire scientific thinking? Are there 'concrete plans to develop the semiconductor industry in the country?

PROF. M. G. K. MENON: Sir, we are fully aware that the micro-electronics industry represents, in fact, the base of modern electronics telecommunications. We also have facilities in the country in various areas of micro electronics. When this particular Semi-Conductor Complex is rebuilt, it will be for in its own area of operations a state-of-the-art production cum R & D facility. I would like to continue to answer the point raised by the honourable Member. As far as micro-electronics as a whole is concerned, we are having very detailed discussions on how to provide the maximum incentives, not only for indigenous units to produce items in this area but also to others, such as foreign companies and non-resident companies from abroad who may wish to come into the country. We will not change the basic principles underlying our policies, rules and regulations but within these provide them the maximum incentives which may have to be worked out with reference to the special requirements of this sector and in compassion with what obtains elsewhere in the world.

MR. CHAIRMAN; Question No. 2.

Representation to employees on Kendriya Vidyalaya Sangathan and its Board of Governors

\*2. SHRIMATI BIJOYA CHAKRAVARTY: Will the PRIME MINISTER be pleased to refer to answer to

Starred Question 382 given on the Rajya Sabha on the 29th May, 1990 and state:

(a) whether representation to employees on Kendriya Vidyalaya Sangathan and its Board of Governors has since been provided;

(b) if so, the details thereof and if not, whether the matter is being included in the agenda of the meeting of the Board of Governors Scheduled for August 1990; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI CHAMAN-BHAI MEHTA): (a) to (c) The Rules of the Kendriya Vidyalaya Sangathan do not provide for representation of employees either on Kendriya Vidyalaya Sangathan or its Board of Governors. However, the Kendriya Vidyalaya Sangathan has set up Joint Consultative Machinery to discuss matters relating to the conditions of service and work, welfare of the employees and improvement in efficiency and standard of work. The question of representation of employees on the Sangathan is being examined and the matter will be considered by the Board of Governors in its forthcoming meeting scheduled for 22-8-1991.

SHRIMATI BIJOY CHAKRAVARTY: Sir, to accord the greatest representation to the employees' organisations on the executive bodies of the educational organisations like the Kendriya Vidyalaya Sangathan is an accepted thing and this is a nationally accepted principle. However, the previous Government completely turned a deaf ear to this— I personally approached the then Ministers, Shrimati Sheila Kaul, Shrimati Shahi, etc., but to no avail. As the National Front Government adopted this proposal as part of its manifesto, I would like to ask the honourable Minister why, like his predecessors, he also is not accepting<sup>1</sup> the demand of the teachers. In reply

to a similar question asked in an earlier session, the Minister made some sort of a promise. Now, with the answer just now given by the Minister I am not satisfied. The answer is not pinpointed. So I want to know from the hon. Minister, why not accepted it here and get it rectified by the Board of Governors holding its next meeting on the 22nd August 1990?

SHRI CHIMANBHAI MEHTA: Sir, we are very serious about labour participation in management. Though teachers as such are not considered as labour, we would like them to be associated with the management. But the nodal agency to initiate this measure is the Board of Governors. Therefore, I indicated that the Board of Governors will meet on the 22nd August and then this question will be examined in depth. So the assurance cannot be given here, because the place for the assurance to be mooted is the Board of Governors. But my answer is very positive to the query that the hon. Member has made.

SHRIMATI BIJOYA CHAKRAVARTY: If I accept, Sir, the word of the Minister for granted. I want to be assured why this issue has not been included in the agenda in the meeting to be held on the 22nd August, 1990? I want to know from the hon. Minister whether there is a stiff resistance from the officials of the KVS. It is supposed that this organisation has been a den of corruption. Or can some Minister resist it? I want to have a pointed assurance from the hon. Minister so that the teachers do not have to suffer for long.

SHRI CHIMANBHAI MEHTA: Sir, there is no stiff or mild resistance from the KVS, because they know that Government's policy is oriented towards labour participation, and that also include teachers' participation.

**कमारी चन्द्रिका प्रेमजी केनिया :**  
सभापति महोदय, पहले मंसूदा में यह मन्त्रालय में उठाया था और जहाँ तक

मरी जानकारी है, मंत्री महोदय जी यह आश्वासन दिया था कि केन्द्रीय विद्यालय संगठन को जो बोर्ड आफ गवर्नर्स हैं उसके ऊपर रिप्रजेंटेशन देने का जो प्रस्ताव है बहुत ही पुराना प्रस्ताव है, 17 से 20 साल की इनकी मांग रही है, उसके ऊपर हमारे माननीय मंत्री महोदय ने कहा था कि यह काम हम करने जा रहे हैं और आज जब यह सवाल संसद में फिर से उठाया गया है तो जवाब में उन्होंने कहा है कि इसके ऊपर हम गौर करेंगे, विचार करेंगे। तो मैं मंत्री महोदय जी से पहले तो यह कहना चाहूंगी और जानना चाहूंगी कि आपने पहले यहां पर संसद में यह बात बयान का भी कि यह जो पुरानी मांग है आप उसको स्वीकार कर रहे हैं, केन्द्रीय विद्यालय संगठन को आप प्रतिनिधित्व देने जा रहे हैं, यह बात कहीं आपने। और दूसरी बात मैं फिर से यह अनुरोध करना चाहूंगी कि आप यह जो मांग बरकरार करते हैं उसके ऊपर आप आज भी यहां पर हमें यह आश्वासन दें और दूसरी बात मैं पुछना चाहूंगी कि राष्ट्रीय अध्यापक कमीशन ने जो पेरिसेल फिक्स किये हैं वह पूरे देश भर में हम उसकी अमल में ला रहे हैं और अलग-अलग जगह पर स्टेट लेवल पर और सेंट्रल गवर्नमेंट के लेवल पर भी। जहाँ तक केन्द्रीय विद्यालयों का स्वागत है, राष्ट्रीय अध्यापक कमीशन का पेरिसेल की जो सिफारिश है हम बखल करने के लिये तयार नहीं हैं, जो मैं मंत्री महोदय जी का रिप्लेक्स जानना चाहूंगी।

SHRI CHIMANBHAI MEHTA: Sir, there are two questions. First, that I gave an assurance is not a correct information, because I have got the records with me. I would not take the time of the House to read it.

MR. CHAIRMAN: What you might said she may have taken as an assurance? You may have said: I will consider it... (Interruptions)...

SHRI CHIMANBHAI MEHTA: Anyway, my attitude is positive. It is not an evasive answer. That is what I was mentioning,